

Starred Questions

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON
Wednesday, the 29th June, 2022**

To make arrangement for drainage of sullage water of village Murar, Block Dhillwan

- *154. **Sardar Sukhpal Singh Khaira, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state:-
- whether it is a fact that there is no facility of pond for drainage of sullage water of village Murar Block Dhillwan;
 - whether the government will make any arrangement for drainage of sullage water of aforesaid village; if so, the time by which the same will be done togetherwith the amount of expenditure likely to be incurred thereon?

To arrange canal water throughout the year in Assembly Constituency Dharamkot

- *336. **Sardar Devinderjeet Singh Laddi Dhose, M.L.A.:-** Will the Water Resources Minister be pleased to state whether it is a fact that ground water level in Assembly Constituency Dharamkot is depleting and all the canals run for only 6 months; if so, whether the government would make arrangements of canal water after the demarcation throughout the year for irrigation; the details be provided thereof?

To introduce new courses for Boys & Girls in I.T.I Rajpura

- *208. **Shrimati Neena Mittal, M.L.A.:-** Will the Chief Minister be pleased to state whether it is a fact that I.T.I College is available for both Boys & Girls separately in Rajpura and its infrastructure is outdated and courses thereat insufficient; if so, whether infrastructure will be provided and new technical courses will be introduced hereat so that new sources of employment could be generated for youth?

To provide Drills to Cooperative Societies

- *299. **Shri Naresh Kataria, M.L.A.:-** Will the Cooperation Minister be pleased to state whether it is a fact that some cooperative societies have been given Paddy Seed Drills and some have not been given the same; if so, the time by which drills are likely to be provided to the cooperative societies which have not been given such drills?

Power woes in Kandi area

- *256. **Shri Naresh Puri, M.L.A.:-** Will the Power Minister be pleased to state whether the government will take appropriate measures for 24 hours power supply in Kandi area; if so, by when?

To construct Sports Stadium at Assembly Constituency, Baghapurana

- *319. **Sardar Amritpal Singh Sukhanand, M.L.A.:-** Will the Sports Minister be pleased to state whether there is any proposal under consideration of the government to construct a Sports Stadium in Assembly Constituency Baghapurana if so, as to when?

Cleaning of village ponds in Constituency Bhadaur

- *323. **Sardar Labh Singh Ugoke, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state whether it is a fact that the ponds in the villages of constituency Bhadaur have not been cleaned for quite some time; if so, the time by which funds are likely to be released for the cleaning of ponds?

Details of public and private buses plying from Punjab to Delhi Airport

- *95. 1. **Sardar Partap Singh Bajwa, M.L.A.**
2. **Doctor Raj Kumar Chabbewal, M.L.A.:-** } Will the Transport Minister be pleased to state:-
- the number of public and private buses in Punjab at present;
 - whether public bus service has started from various cities of the State and Chandigarh for Indira-Gandhi International Airport, New Delhi; if so, the number of A.C. and Non-A.C buses plying daily to Delhi Airport, the details thereof;
 - the per passenger bus fare being charged from Chandigarh and various cities of Punjab for travelling upto Delhi Airport?

To supply canal water for Agriculture to the villages of Assembly Constituency Ghanaur

- *310. **Shri Gurlal Singh, M.L.A.:-** Will the Water Resources Minister be pleased to state whether it is a fact that the people of the villages falling in Assembly Constituency Ghanaur are facing water problem for agriculture; if so, whether there is any proposal under consideration of the government to increase the water level by connecting the old distributaries water with canal water; if so, the time by which it is likely to be done?

To Upgrade C.H.C Morinda and C.H.C Sri Chamkaur Sahib as Sub-Divisional Hospital

- *47. **Doctor Charanjit Singh, M.L.A.:-** Will the Chief Minister be pleased to state whether the government considers to upgrade C.H.C Morinda and C.H.C Sri Chamkaur Sahib as Sub-Divisional Hospital; if so, the time by which the same will be done?

Regarding 1 KW power connections

- *257. **Sardar Sukhjinder Singh Randhawa, M.L.A.:-** Will the Power Minister be pleased to state:-
- the total number of domestic power connections in the State alongwith the number of such connections that comes under the category of 1 KW;
 - the number of 1 KW power connections mentioned in part (a) above related to the consumers of Scheduled Castes, Backward Classes, Freedom Fighters and BPL category;
 - the number of consumers having 1 KW power connections belonging to the category of Scheduled Castes, Backward Classes, Freedom Fighters and BPL category who are government employees or are getting Rs. 10,000/- pension or whose annual family income is more than Rs. 10,000/-?

To teach separate syllabus in schools to curb the drug menace

- *80. **Professor Jaswant Singh Gajjanmajra, M.L.A.**- Will the Education Minister be pleased to state whether the subject on ill effects of drugs and its prevention is included in the curriculum of schools?

Detail of Veterinary Hospitals in Assembly Constituency, Sanour

- *223. **Sardar Harmit Singh Pathanmajra, M.L.A.**- Will the Animal Husbandry Minister be pleased to state:-
- the names of the villages in Assembly Constituency, Sanour at present whereat the Veterinary Hospitals are functioning and whether adequate equipments and doctors are available therein; if not, the name of the Veterinary Hospitals separately alongwith the details of non-availability of equipment and doctors in the same;
 - the time by which the government will provide adequate equipment alongwith doctors and other staff in these hospitals;
 - whether the government will consider to open any other Veterinary Hospital in the Constituency; if so, the time by which the said hospitals are likely to be opened; details be provided?

To supply water for Beet area under surface water scheme

- *295. **Sardar Jai Krishan Singh Rouri, M.L.A.**- Will the Water Resources Minister be pleased to state whether it is fact that Garhshankar has been declared as dark zone; if so, whether there is any proposal under consideration of the government to supply water for above said beet area under surface water scheme; if so, the time by which it will be done?

Details of action taken against the people responsible for illegal sand quarries

- *100. **1. Shri Ashwani Kumar Sharma, M.L.A** }
2. Doctor Raj Kumar Chabbewal, M.L.A.- } Will Mines and Geology Minister be pleased to state:-
- the steps being taken by the present government in order to curb illegal mining in the State alongwith the number and the locations of unauthorized sand quarries found from 10th, March to-date togetherwith the action taken on the people responsible for the same;
 - the sections under which cases have been registered togetherwith the action taken against them so far alongwith the number of persons arrested till now;
 - the prevailing rates of sand and gravel in the State togetherwith the steps being taken by the government to control/check rising prices of sand and gravel in the State?

To repair the berms of roads in Assembly Constituency Khadoor Sahib

- *342. **Sardar Manjinder Singh Lalpura, M.L.A.**- Will the Public Works (B&R) Minister be pleased to state the time by which the berms of roads falling under P.W.D in Assembly Constituency Khadoor Sahib are likely to be repaired; the details be provided?

To give the benefit of Atta Dal Scheme to the poor people of villages and cities

- *19. **1. Shri Budh Ram, M.L.A.**- }
2. Shri Vikramjit Singh Chaudhary, M.L.A.- } Will the Food and Civil Supplies Minister be pleased to state:-
- whether it is a fact that the Atta-Dal Scheme Cards of rural and urban people were cancelled on a large scale during the regime of previous Government whereas the people from well-to-do families were issued these cards; if so, whether the government will examine all these card holders togetherwith the time by which the government will issue new cards to the actual needy people;
 - whether government will take any action against fraudulent beneficiaries under Public Distribution System; if so, the time by which it will be done?

Construction of unsafe buildings of government Schools falling in Assembly Constituency Dasuya

- *44. **Sardar Karambir Singh, M.L.A.**- Will the Education Minister be pleased to state:-
- the list of such buildings of Primary, High and Senior Secondary Schools falling in Assembly Constituency Dasuya declared unsafe;
 - the steps being taken by the government for the construction of new buildings of schools mentioned above togetherwith the time by which it is likely to be done?

Details of rain water harvesting ponds constructed in Assembly Constituency Sangrur from the year 2017 to April 2022

- *68. **Biba Narinder Kaur Bharaj, M.L.A.**- Will the Rural Development & Pachayats Minister be pleased to state:-
- whether any rain water harvesting ponds have been constructed in Assembly Constituency Sangrur in the last five years from the year 2017 to 2022 (till date); if so, the details thereof;
 - the amount incurred thereon per pond togetherwith the present position thereof?

To open Government Medical College at Batala

- *286. **Shri Amansher Singh Sharry Kalsi, M.L.A.**- Will the Chief Minister be pleased to state whether the government considers to open a Government Medical College at Batala; if so, as to when?